GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 232 TO BE ANSWERED ON 18^{TH} JULY, 2017

LABOUR ISSUES IN FCI

232. SHRI HARISHCHANDRA CHAVAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether any investigation has been done in regard to handing over permanent light duty to handling labourer in a godown of Food Corporation of India at Manmad;
- (b) if so, the details thereof; and
- (c) the outcome of the said investigation so far?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

- (a): Yes, Madam. Investigation for allotment of permanent light duty to handling labourers at Food Corporation of India, District office, Manmad was conducted.
- (b)&(c): On investigation, 13 genuine cases verified by the Civil Surgeon, Nasik were recommended for allocation of permanent light duty.
